

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 37 OF 2019 IN  
APPEAL NO. 30 OF 2019 &  
IA NO. 1586 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Kerala State Electricity Board Limited ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Mukund P Unny

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
: Mr. Paramhans Sahani for R-2

Mr. Hemant Singh  
Mr. Lakshyajit Singh Badwal  
Mr. Nishant Kumar for R-3

**ORDER**

List the matter on **02.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*